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Title: Need to regularize the service of casual and compassionate ground employees in Postal Department.

SHRI P. MOHAN (MADURAI) :Mr. Deputy Speaker, let me thank you for giving me this opportunity. There are many employees in the postal department in Tamil Nadu whose services are yet to be regularized as they continue to remain for many years in a row as casual labour, temporary staff and daily wage workers of whom some appointed on compassionate grounds. In Tamil Nadu, hundreds of staff are waiting to be regularized and made permanent employees for more than 15 years in both these categories as casual labour and staff appointed on compassionate grounds. In the last 7 years I have been raising in this House this problem faced by the postal staff in Tamil Nadu waiting to have their service conditions regularized. I have been raising this issue both in the 13th Lok Sabha and also in the 14th Lok Sabha. I have been striving continuously. I am sorry that my efforts are not yielding fruits. There are about 180 of them as temporary staff appointed on compassionate grounds. In Maharashtra and Andhrapradesh such employees have been regularized. But in Tamil Nadu there are 180 employees who have not been made permanent employees. As far as casually engaged labour are concerned in Tamil Nadu, as early as in 2003 an order was passed in favour of the employees by the Central Administrative Tribunal in Chennai. The postal administration went to the High Court against the CAT order. Madras High Court has also directed that these employees shall have their services regularized forthwith. But they are yet to get justice fully from the postal department in Tamil Nadu. As those who have worked for more than 240 days either before 1988 or after that should be regularized. But still pick and choose method is adopted. Chennai Division, Coimbatore Division and Virudhunagar Division have all regularized such employees. But Madurai Division is yet to render justice to make them regular staff. Hence I urge upon the Government to take suitable measures to regularize the services of those hapless employees who are waiting for long. Immediately the Postal Department must regularize them. Thank you.

*English Translation of the speech originally delivered in Tamil.